

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD

Allahabad this the 30th day of June, 2009

PRESENT:

HON'BLE MR. JUSTICE A. K. YOG - MEMBER-J  
HON'BLE MRS. MANJULIKA GAUTAM- MEMBER-A

Original Application No. 32 of 2003  
U/s 21 of Administrative Tribunals Act 1985)

Hardev Singh,  
S/o Harish Chandra Singh,  
Welder Track Northern Railway, NAINI,  
Allahabad District, Allahabad. .... Applicant

(By Advocate : Sri U.P.Singh)

Versus

1. Union of India, through General Manager,  
N R., Baroda House, New Delhi.
2. Divisional Manager, Northern Railway,  
Allahabad.
3. Divisional Engineer (Track), Allahabad,  
Northern Railway, Allahabad.
4. Assistant Engineer (General),  
Northern Railway, Allahabad.
5. Phool Singh, S/o Ram Adhar,  
Welder, Engineering Works, Track Depot,  
Northern Railway, Subedarganj,  
Allahabad. .... Respondents.

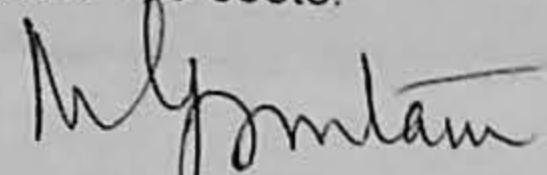
By Advocate : Shri. H.A.Kumar  
By Advocate : Shri Satish Mandhyan

ORDER

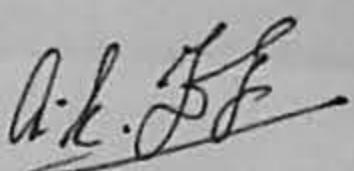
HON'BLE MR. JUSTICE A.K.YOG, MEMBER (J)

List revised. None appears to press this O.A. It appears that  
applicant has lost interest and therefore not coming forward to  
prosecute his case. Issue/s raised appears to have been rendered

redundant by passage of time. O.A. is accordingly dismissed as  
infructuous. No costs.



MEMBER (A)



MEMBER (J)

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